

Name of the Corporate Debtor: M/s Shrenuj & Company Ltd.

Date of commencement of liquidation:

12-Jul-21

List of Stakeholders as on:

26-Feb-24

List of Operational Creditors (Government dues)

(Amount in ₹)

Sl. No.	Details of Claimant		Details of claim received			Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien or attachment removed? (Yes/No)	% share in total amount of claims admitted						
1	Customs Department	Central	17-08-2021	7,03,27,705	7,03,27,705	Unsecured			0.14%			-			
2	Department of State Tax, Government of Maharashtra	Maharashtra	27-10-2021	81,32,28,132	81,32,28,132	Unsecured	NIL	NA	1.59%		-	-			
3	Union of India, Ministry of Commerce and Industry through the Development Commissioner, SEEPZ-SEZ		05-11-2021	1,33,32,31,850	1,33,32,31,850	Unsecured	NIL	NA	2.60%		-	-			
4	Income Tax Department- TDS	Central	17-11-2021	47,34,940	47,34,940	Unsecured			0.01%			-			Admitted as per NCLT Order dated 25.01.2024
5	Income Tax Department - TDS	Central	17-11-2021	10,430	10,430	Unsecured			0.000020%			-			Admitted as per NCLT Order dated 25.01.2024
	Total			2,22,15,33,057	2,22,15,33,057		-		4.3340%	-	-	-	-		